

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-227-2020**

Kashinath Jairam Shetye

... Petitioner

Vs

State of Goa,
through Chief Secretary & Ors.

... Respondents

Petitioner in person.

Shri Deep Shirodkar, Additional Government Advocate for the
Respondents No.1,2,6,8,9,10,12,13,14,15 & 16.**Coram :- DAMA SESHADRI NAIDU, J.****Date :- 6th OCTOBER 2020****P.C. :**

The learned Additional Government Advocate takes notice for the respondents no.1,2,6,8,9,10,12,13,14,15 & 16.

2. Issue notice to the remaining respondents, returnable on 29.10.2020.

DAMA SESHADRI NAIDU, J.

NH